IN THE HIGH COURT OF JUDICATURE AT PATNA

Letters Patent Appeal No 88 of 2016

In

Civil Writ Jurisdiction Case No 21893 of 2011

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1. The State of Bihar through the Chief Secretary, Government of Bihar, Patna
2. The Chief Secretary, Government of Bihar, Patna
3. The Principal Secretary, Department of Finance, Government of Bihar, Patna

... ... Appellant/s

Versus

1. Bihar State Ardh Sarkari Arajpatrit Karamchari Maha Sangh, Krishi Udyog Bhawan, Sinha Library Road, Patna through its General Secretary, Awadh Kishore Sharma S/o Late Vishwanath Sharma
2. Awadh Kishore Sharma s/o Late Vishwanath Sharma, Resident of village & P.O. Belchi, P.S. Chandi, District- Nalanda
3. Yogendra Jha S/o late Jaikant Jha, Resident of Mitra Mandal Colony, Block-A, Plot- 24, Phulwarisharif, District Patna
4. Shankar Dayal Singh S/o Late Sudama Singh resident of Virkumar Singh Colony, Ramjiwan Chouk, Hajipur, District Vaishali
5. Jagdish Mandal S/O Sri Lakhan Mandal resident of village Rahtoli, P.O. Sripur Gahar, Via Elmaspur, District- Samastipur
6. Lakhan Prasad S/O Late Ram Bahadur Resident of Dhelwan House, Poorandapur, Near Old Jakkanpur Thana, Jakkanpur, District- Patna
7. Balmiki Sharma S/O Late Dudheshwar Sharma, Resident of village Kanauti, P.o. Kazisarai, P.S.- Makhdoompur, District- Jehanabad
8. Sheo Kumar Yadav S/o Late Munshi yadav, Resident of village- Bhagjoga, P.S.- Paliganj, District- Patna
9. Ram Narain Bhanu S/O Late Banarsi Hari Resident of village- Bhikhanpur, P.O. Head Post Office, Bhagalpur, District- Bhagalpur
10. Vinod Bihari Singh S/O Sri Ram Lakhan Singh Resident of Mohalla-Chandpur Bella, Azad Lane, P.O. G.P.O., District- Patna
11. Pawan Kumar Singh S/o Late Bholam Prasad singh, R/o Mohalla Kurji, P.o. Sadakat Ashram, P.S.- Digha, District- Patna
12. Shyam Sundar Rai S/o Sitab Rai R/o Mohalla Saristabad, P.O.- Anisabad, P.S.- Gardanibagh, District- Patna
13. Bishnu Dayal Singh S/o Ram Swarath Singh Resident of Nilam Bhawan, Nill Nagar, B.D. Lane, Hardwar Road, P.S. Digha, District- Patna
14. Sushil Kumar Jha S/O Late Ramashankar Jha R/o vill.-Ujjan, P.O. Dharempur, District- Darbhanga
15. Shiv Shankar Srivastava S/o Late Sant Prasad Resident of New Alphabad Colony, Lalapul Par, Bajrangpuri, P.O. & P.S.- Gulzarbagh, District Patna
16. Praduman Prasad Roy S/O Late Baikunth Roy, R/o Village- Digha Ghat (Pokhar), P.O. & P.S.- Digha, District- Patna
17. Harilal Yadav S/o Late Sabliak Yadav, Resident of village- Alhampura, P.o.-Bihta, District- Patna
18. Ram Vinay Rai, S/O Late Chitan Rai, Resident of village- Pavitra Nagar, P.O.- Harnahi, District- Sheohar
19. Satyendra Prasad S/O Late Lal Bihari Rai Resident of village- Sabar Chak, P.O. Sorampur, District- Patna

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20. Sheo Nandan Mehta, S/o Late Mishrilal Mehta, Resident of village & P.O.- Sakhua, P.s.- Pipra Bazar, District- Supaul
21. Ram Nandan Prasad S/O Late Sipahi Prasad, R/o Mohalla Harnichak, Anisabad, P.S. Gardanibagh, District- Patna
22. Pradeep Kumar Rai Choudhary S/O Late Bijan Bihari Choudhary, Resident of Janki Apartment, Flat No. 403, R.K. Avenue Road, P.o.- Rajendra Nagar, P.S. Kadam Kuan, District Patna
23. The State of Jharkhand through the Chief Secretary, Government of Jharkhand, Ranchi
24. Bihar State Agro-Industries Development Corporation Ltd. Krishi Udyog Bhawan, Sinha Library Road, Bihar State Agro-Industries Development Corporation Ltd. Krishi Udyog Bhawan, Sinha Library Road, Patna- 800001 through the Managing Director
25. Bihar State Medicine and Chemical Development Corporation Block-A, 5th Floor, Maurya Lok Complex, Dakbunglow Road, Patna- 800001 through the Managing Director
26. Bihar State Construction Corporation Ltd. Null Khwaja Imali, Anisabad, Patna- 800002 through the Managing Director
27. Bihar Sate Handloom & Handicraft Corporation Udyog Bhawan, East Gandhi Maidan, Patna- 800004 through the Managing Director
28. Bihar State Vastraya Corporation Khadi Gram Udyog Bhawan, East Gandhi Maidan, Patna- 800004 through the Managing Director
29. Bihar State Industrial Development Corporation, Indira Bhawan, Boring Canal Road, Ramcharitra Singh Patna, Patna- 80000 through the Managing Director
30. Bihar State Electronic Development Corporation Beltron Bhawan, Sashtri Nagar, Patna- 800023 through the Managing Director null null
31. Bihar State Export Corporation, Land Development Bank Building, 5th Floor, Budh Marg, Patna- 800001 through the Managing Director
32. Bihar State Forest Development Corporation, Patliputra Colony, Patna- 800013 through the Managing Director
33. Bihar State Sugar Corporation, Udyog Bhawan, 3rd Floor, East Gandhi Maidan, Patna- 800004 through the Managing Director
34. Bihar State Leather Corporation, Udyog Bhawan, 3rd Floor, East Gandhi Maidan, Patna- 800004 through the Managing Director
35. Bihar State Finished Leather Corporation, Udyog Bhawan, 3rd Floor, East Gandhi Maidan, Patna- 800004 through the Managing Director
36. Bihar State Panchayati Raj Financial Corporation, New Secretariat, 2nd Floor, Bailey Road, Patna- 800001 through the Managing Director

... ... Respondent/s

WITH

Letters Patent Appeal No 1940 of 2015

In

Civil Writ Jurisdiction Case No 21893 of 2011

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1. Bihar State Ardh Sarkari Arajpati Karamchari Maha Sangh, Krishi Udyog Bhawan, Sinha Library Road, Patna through its General Secretary Awadh Kishore Sharma S/o Late Vishwanath Sharma
2. Awadh Kishore Sharma S/o Late Vishwanath Sharma resident of village & P.O. Belchi, P.S. Chandi, District - Nalanda

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3. Yogendra Jha S/o Late Jaikant Jha resident of Mitra Mandal Colony, Block - A, Plot No. 24 Phulwarisharif, District Patna
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10. Vinod Bihari Singh S/o Sri Ram Lakhan Singh Resident of Mohalla - Chandpur Bella, Azad Lane, P.O. GPO, District - Patna
11. Pawan Kumar Singh S/o Late Bholam Prasad Singh Resident of Mohalla - Kurji, P.O. Sadakat Ashram, P.S. Digha, District - Patna
12. Shyam Sundar Rai S/o Sitab Rai Resident of Mohalla - Saristabad, P.O. Anisabad, P.S. - Gardanibagh, District - Patna.
13. Bishnu Dayal Singh S/o Ram Swarath Singh Resident of Nilam Bhawan, Nil Nagar, B.D. Lane, Hardwar Road, P.S. Digha, District Patna
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17. Harilal Yadav S/o Late Sabliak Yadav Resident of village - Alhampura, P.O. Bihta, District - Patna
18. Ram Vinay Rai S/o Late Chitan Rai Resident of village - Pavitra Nagar, P.O. Harnahi, District - Sheohar
19. Satyendra Prasad S/o Late Lal Bihari Rai Resident of village - Sabar Chak, P.O. Sorampur, District - Patna
20. Sheo Nandan Mehta S/o Late Mishrilal Mehta Resident of Village & P.O. Sakhua, P.S. Pipra Bazar, District - Supaul
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22. Pradeep Kumar Rai Choudhary S/o Late Bijan Bihari Choudhary Resident of Janki Apartment, Flat No. 403, R.K. Avenue Road, P.O. Rajendra Nagar, P.S. Kadam Kuan, District - Patna

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17. Bihar State Panchayati Raj Financial Corporation, New Secretariat, 2nd Floor, Bailey Road, Patna 800001 through the Managing Director

... ... Respondent/s

Appearance :

For the Appellant/s	:	Mr Arbind Kumar Sharma, Advocate
For the State of Bihar	:	Mr Prabhu Narayan Sharma, AC to AG
For State of Jharkhand	:	Mr Nishi Nath Ojha, Advocate

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CORAM: HONOURABLE DR JUSTICE RAVI RANJAN
and
HONOURABLE MR JUSTICE MADHURESH PRASAD

ORAL JUDGMENT

(Per: HONOURABLE DR JUSTICE RAVI RANJAN)

Date : 03-10-2018

Heard learned counsel for the parties.

2 It is jointly submitted at the Bar that the issue, which is involved in these appeals as well as the writ petitions from which the appeals have arisen, has already been set at rest by the Hon'ble Supreme Court vide SLA (Civil) No 16159 of 2017. The Supreme Court has held that in view of Resolution of the State of Bihar dated 14.03.2018 with respect to the employees of various Corporations, nothing further would be required to be done in the SLP.

Such observation of Hon'ble Supreme Court has been made with respect to the Resolution dated 14.03.2018 under which the mechanism and procedure have been set up for dealing with the issue for payment of the arrears of the employees of the various Corporations. A copy of order of Hon'ble Supreme Court and Resolution dated 14.03.2018 of the State of Bihar have been produced by the learned counsel for the appellants. Let them be kept on record.

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3 In our view, these appeals have, thus, become infructuous and, as such, the same stand disposed of.

(Dr Ravi Ranjan, J)

(Madhuresh Prasad, J)

M.E.H./-

AFR/NAFR	NAFR
CAV DATE	NA
Uploading Date	12.10.2018
Transmission Date	NA

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